## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal No. 05/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.02.2017

NAME OF THE PARTIES: Mr. Kiran R. Ganatra

V/s.

M/s. E. Square Leisure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Prakash shahalw

Durgapeasad Poojari Advocates

i/b PDS Legal for Resp No. 1

Truph Shetty

Sanah Thanawala Advocates for Jour

i/b Dhowe Liladhan & Co Peritioners

## ORDER

## Company Appeal No. 05/58 & 59/NCLT/MB/MAH/2016

Having the parties reported that the settlement talks are in progress, at their request, list this matter for reporting on 24.02.2017 for settlement.

Sd/-B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY MEMBER (TECHNICAL).